

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Criminal) No...../2014
CRLMP No(s). 10206/2014

(Arising out of impugned final judgment and order dated 21/03/2014
in CRLA No. 2959/1982 passed by the HIGH COURT OF JUDICATURE AT
ALLAHABAD)

SHIMLA

Petitioner(s)

VERSUS

MANGEY RAM & ORS
(With appln(s). for permission to file SLP)

Respondents(s)

Date : 30/06/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Deeptakirti Verma, Adv.
Ms. Neha Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file the special leave petition is granted.

Issue notice.

(S K RAKHEJA)
COURT MASTER

(INDU SATIJA)
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by
Sushil Kumar Rakheja
Date: 2014.06.30
17:20:24 IST
Reason: